

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 20.06.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of the Principal Bench Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1	Comp. App (AT)(CH) No. 36 of 2022	P.A.Hamza Vs T.P.Anilkumar and 11 Ors	Harshini Jhothiraman Arjun Suresh	
2	Comp. App (AT)(CH) No. 37 of 2022 & I.A.No. 409 of 2022	M/s Shreevelu Builders P Ltd and Anr Vs C.Kathirvel and 5 Ors	R.Sugumaran A.V.Arun	
3	Comp. App (AT)(CH)(Ins) No.213 of 2022	Jayashree Mohan Vs Pathukasahasram Raghunathan Raman	R.Kannan PCS	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4	Comp. App (AT)(CH) No. 7 of 2022 IA No. 53,54 & 55/2022	P.M. Johny Vs K.J. Paul & 7 Ors	Sriram Venkatavaradan	K.S. Ravichandran Caveator for R2
5	Comp. App (AT)(CH)(Ins) No. 281/2021 (IA No. 604/2021)	Dharani Developers Pvt Ltd Vs Radhakrishnan Dharmarajan RP & Anr	Ravi Rajagopalan & Associates	T. Ravichandran Caveator for R1
6	Comp App (AT) (CH) No.59/2021 & I A 690/2021 & 691/2021	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Private Ltd. & 3 Ors.	M. Sameer Hussain Sachin Shanmukham Pujari	TVS Kumar R1 R2 – R4 Notice Sent Service awaited.
7	Comp App (AT) (CH) No.16/2022	ISDC Projects (India) Pvt Ltd Vs Nirmal Infopark (India) Ltd & 12 Ors	Terry V James Jerin Asher Sojan	T.K.Bhaskar Caveator for R1
8	Comp App (AT)(CH) No. 25/2022 & IA No. 256,257 & 258/2022	Ravindranath GE Medical Associates Vs Dr. Ravindranath Kancherla & 13 Ors	Arun Karthik Mohan	T.K.Bhaskar Caveator for R1
9	Comp App (AT)(CH) No. 26/2022 & IA No. 259,260 & 261/2022	Gleneagles Development Pte Ltd Vs Dr. Ravindranath Kancherla & 13 Ors	Arun Karthik Mohan	T.K.Bhaskar Caveator for R1

10	Comp App (AT)(CH)(Ins) No. 33/2022	Raj Trading Company Vs Marg Limited	Murugesh Kasivel A. Raja Mohamed	Ramana Kumar
11	Comp App (AT)(CH)(Ins) No. 39/2022 & IA No. 77,78 & 79/2022	Ajay Kolla Vs P. Madhusudan Reddy IRP & Anr	P.J. Rishikesh P.J. Sri Ganesh	
12	Comp App (AT)(CH)(Ins) No. 52/2022 & IA No. 102/2022	S. Amarendran RP of Sabari Realtors P Ltd V ...	KNS Law Chambers	
13	Comp. App (AT)(CH)(Ins) No.183/2022 & I.A.No.416,417,418 of 2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil	G. Sridevi	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14	TA No. 104/2021 (Comp App (AT)(Ins) No. 691/2020(IA No.1859 of 2020)	Securities and Exchange Board of India V Kerala Housing Finance Ltd (KHFL) & 10 Ors	Surekha Raman K J John & Co	P.D.Vincent Primus Law Associates R2 Notices Served on R3, R4, R5, R6, R7, R8, R9, R10 & R11 (16/09/2020)
15	TA No. 105/2021 (Comp App (AT) (Ins) 692/2020 (IA No. 1860 of 2020)	Securities and Exchange Board of India V Kerala Housing Finance Ltd (KHFL) & 10 Ors	Surekha Raman K J John & Co	P.D.Vincent Primus Law Associates R2 Notices Served on R3, R4, R5, R6, R7, R8, R9, R10 & R11 (16/09/2020)
16	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	S.M. Sundaram	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriar R4
17	Comp App (AT) (CH) (Ins) No.61/2021 in IA Nos. 136,137,138,477 & 478/2022	N.V.Ramaraju V Rajkumar Ralhantar RP of Leo Meridian Infrastructure Projects & Hotels Ltd.	Avinash Krishnan Ravi, G.S.Rama Rao, Harshini, Jyothi raman	Satish Parasaran for Krishna Ganshi-R1, S.Satyanarayana-R2

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450